

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

New Delhi The 8th May, 1980.

NOTIFICATION
(INCOME TAX)

of sec. No. 3286 (F.No. 187/43/79-IT(CI)) In exercise of the powers conferred by sub-section (1) of section 121 of the Income-tax Act 1961 (43 of 1961) the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to its Notification No. 3267 (F.No. 187/43/79-ITAI) dated 29th April, 1980.

1. Against S.No. 8 relating to Commissioner of Income-tax Delhi-I under Column 4 entry No. 14 may be read as under :-

"Distt. VI. except Distt. VI(12) & VI(13)

2. Against S.No. 8A relating to C.I.T. Delhi-II under column 4 the following additions may be made at S.No. 21:-

"Distt. VI(12) and VI(13)"

3. Against S.No. 8A relating to C.I.T Delhi-II under column 4 delete special Circle VI addl. against entry No. 18.

4. Against S.No. 8 B relating to Charge of C.I.T. Delhi-III under column 4 entry at S.No. 9 may be read as under :-

"Special Circle VI Addl. and Special Circle XVI for dealing with the cases of all persons in respect of whom an order of detention has been made under the Maintenance of Internal Security Act (for smuggling activities and foreign exchange racketeering) and/or conservation of Foreign exchange and prevention of smuggling Activities Act, 1974 and which fall under the jurisdiction of all Commissioners of Income-tax at Delhi excluding the commissioners of Income-tax (Central), Delhi."

This notification takes effect from 8-5-80.

Sd/- (B.M. Singh)

Under Secy. Central Board of Direct Taxes.

To
The Manager
Government of India Press, Mayapuri, New Delhi

Copy to:-

1. All Commissioner of Income-tax
2. Directors of Ins(IT)/(R&S)/(P&FR)/(Inv.), New Delhi
3. Director of Q&M Services, (Income-tax), 1st Floor, Awan-e-Ghalib, N. Delhi (5 copies)
4. All Commissioner & Sections of I.T. Wing of CBDT, New Delhi
5. Comptroller & Auditor General of India, New Delhi (20 copies)
6. Bulletin Section of Dte. of Inspection (RS&P), New Delhi (5 copies)
7. Director of Training, IIS (IT), Staff College, Nagpur (5 copies)
8. Shri. M.B. Rao, Jr., Secy. Ministry of Law (Deptt. of Legal Affairs), New Delhi
9. The Chief Controller of Accounts, C.B.D.T, Block, Vikas Bhavan, New Delhi,
10. Commissioner of Income-tax Delhi-I, New Delhi.

Sd/- (B.M. SINGH)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES.

AUTHORISED FOR ISSUE

P. H. Verma
(P.H. VERMA)

NO:CC:ITAI/3098/985/RSP/80